CRP No.7 of 2009

Case No.....

Serial No.	Date	Order (s) with Signature (s)
1	2	3
06.	23.02.2010	**PRESENT** HON'BLE MR. JUSTICE A. P. SUBBA, JUDGE Heard Mrs. Laxmi Chakraborty, learned counsel with Ms. Manju Rai, learned counsel appearing for the petitioners. Also heard Mr. Karma Thinlay, learned State Counsel with Mr. S. K. Chhetri, learned Assistant State Counsel appearing for the State-respondent Nos.1 to 3. Respondent No.4 absent since unserved. It is submitted at the bar by the learned counsel for the petitioners that during the pendency of the present proceedings the petitioners have already got relief from the learned trial Court in respect of one of the prayers made in the present petition. In view of this, learned counsel submits that the petitioners will approach the learned trial Court for relief as against the rest of the prayers. Accordingly, a prayer is made for permission to withdraw the present petition. Prayer for withdrawal is not opposed by the contesting State-respondents. In view of the above, prayer for withdrawal of the petition is allowed. Accordingly, the petition stands disposed of as withdrawn. **Judge** **ds**